Name of the Corporate Debtor: M/s Amar Remedies Limited; Date of Commencement of Liquidation: 11.03.2024; List of Creditors as on: 22.11.2024

## Annexure-5

## Summary of List of Operational Creditors (Workmen) w.r.t. Form D / E

		Workm		Amo unt Claim	admitted Date of admiss ion/up	Amount of	er related party?	Voting Share in CoC (where	under period of twenty -four month s preced ing the	of Claim under Verific	Continge nt Claim (Rs.)	debts etc may be set off against the	mutual credit, debts etc	of claim Inadmi	Remarks, if any
<b>Total</b> 0 0						0	0	0	0	0	0	0			